

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No. 498 of 2013

Wednesday, this the 4th day of February, 2015

CORAM:

Hon'ble Mr. Naresh Gupta, Administrative Member
Hon'ble Mr. U. Sarathchandran, Judicial Member

K.R. Sachidanandan,
 S/o. Late K.R. Raman, aged 50 years,
 Electrician (HS I), Office of the Assistant
 Garrison Engineer (MES), Kannur & Kohikode,
 Kannur, residing at Quarter No. P 3 1/1, MES Key Personnel
 Quarters, PO (HQ) Hospital, Kannur-17.

Applicant

(By Advocate – Mr. R. Sreeraj)

V e r s u s

1. Union of India, represented by its Secretary to the Government of India, Ministry of Defence, New Delhi-110 001.
2. The Chief Engineer, Military Engineer Services, Head Quarters, Southern Command, Pune-411 001.
3. The Commander Works Engineers, Military Engineering Services, YMCA Building, Wellington, Nilgiris-643 231.
4. The Garrison Engineer, Military Engineering Services, Red Fields, Coimbatore – 641 018.
5. The Assistant Garrison Engineer B/R, Cannanore & Calicut, Post HQ, Hospital, Kannur-670 017.

Respondents

(By Advocate – Mr. Sunil Jacob Jose, SCGSC)

This Original Application having been heard on 04.02.2015, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Mr. Naresh Gupta, Administrative Member-

Learned counsel for the applicant submitted that the relief sought for in the OA has been granted and therefore, the Original Application may be closed.

2. Having regard to the submissions made above in as much as the relief is said to have been granted, the Original Application is closed. No order as to costs.

U. Sarathchandran
(U. SARATHCHANDRAN)
JUDICIAL MEMBER

Naresh Gupta
(NARESH GUPTA)
ADMINISTRATIVE MEMBER

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